

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4712

ANSWERED ON:25.08.2010

ALLOTMENT OF COAL LINKAGE

Bali Ram Dr. ;Pandey Shri Ravindra Kumar;Rajbhar Shri Ramashankar

Will the Minister of COAL be pleased to state:

- (a) whether the various State Governments had requested the Union Government for allotment of coal linkage for thermal power stations during the last three years and the current year;
- (b) if so, the details thereof , State-wise and linkage provided during the above period;
- (c) whether the Government proposes to review policy for coal linkage;
- (d) if so, the details thereof and the quantum of coal allotted by Coal India Ltd. (CIL) to the industries particularly small and cottage industries of Jharkhand during the aforesaid period;
- (e) the details of pending applications, State-wise and year-wise; and
- (f) the time by which the Government proposes to clear all the pending applications?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Yes, Sir. Ministry of Coal has received applications from various State Electricity Boards, State Government, Central Public Sector Undertakings and private independent power producing Companies in power sector seeking issuance of Letter of Assurance for long term coal supply. The details of Letter of Assurances recommended during the last three years and current year upto July, 2010 are given below:

STATE	NO.OF THERMAL POWER PLANTS	CAPACITY (MW)
-------	----------------------------	---------------

Andhra Pradesh	8	6770
----------------	---	------

Bihar	2	2370
-------	---	------

Chhattisgarh	20	13458
--------------	----	-------

Gujarat	4	5620
---------	---	------

Haryana	2	2020
---------	---	------

Jharkhand 3 1085

Karnataka 1 500

Maharashtra 23 17608

Madhya 8 5460
Pradesh

Odissa 11 6440

Punjab 2 3000

Rajasthan 4 1740

Tamil 8 5660
Nadu

Uttar 15 8850
Pradesh

West 5 3270
Bengal

Total 116 83851

(c): No, Sir. There is at present no proposal to review the existing provisions under New Coal Distribution Policy (NCDP) for recommending Letter of Assurance (LoA).

(d): 4.48 Lakh Tonnes per annum was allocated in 2007- 08 and 8.75 Lakh Tonnes per annum was allocated from 2008- 09 onwards by Coal India Limited to Jharkhand State Mineral Development Ltd, the agency nominated by Government of Jharkhand for distribution to the consumers of small and medium sector located in Jharkhand.

(e): A statement showing the details of applications received from power sector, excluding Captive Power Plants and pending with Ministry of Coal, State-wise and Year-wise is given below:

S. State 2007 2008 2009 2010

No.

1.	Andhra Pradesh	4	14	7	5
2.	Assam	0	0	2	1
3.	Bihar	0	4	2	2
4.	Chhattisgarh	22	36	17	8
5.	Gujarat	3	2	3	3
6.	Haryana	0	0	1	0
7.	Jharkhand	7	7	2	2
8.	Karnataka	1	5	7	3
9.	Kerla	0	0	1	0
10.	Maharashtra	6	22	17	6
11.	Madhya Pradesh	5	26	16	14
12.	Orissa	8	10	17	7
13.	Punjab	1	3	0	1
14.	Rajasthan	0	3	4	4

15. Tamilnadu	3	7	4	5
16. Uttar Pradesh	0	4	17	4
17. West Bengal	4	5	4	1
Total	64	148	121	66

(f): The Standing Linkage Committee (Long Term), an inter- Ministerial Committee, considers the pending applications, from time to time, having regard to the recommendations of the Nodal Ministry. The nodal Ministry while recommending applications is required to take into consideration, inter-alia, factors like linkages/Letter of Assurances already granted to the consumers of the power sector, existing capacity, requirement for capacity addition during a plan period etc. No specific time frame has been provided under New Coal Distribution Policy to clear all the pending applications.